## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/305/ (IB)/2017

NAME OF THE PETITIONER(S)

: INFLOW TECHNOLOGIES PVT LTD

NAME OF THE RESPONDENT(S)

: CROWN SPACIFIES & INTERIOR DECORATORS

PVT LTD

UNDER SECTION

: 433 (e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

MS. GURMEET KOUR

COUNSEL FOR PETITIONER

FOR

REP Partners

## **ORDER**

Counsel for the petitioner present. No representation on behalf of the respondent. Since the matter has been transferred from Hon'ble High Court, there is requirement to issue fresh notice. Counsel for the petitioner is directed to issue private notice along with copy of the Petition to the respondent and file the proof of sending and delivery thereof along with an affidavit by the next date of hearing. Registry is also directed to issue fresh notice to the respondent. Counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on 24.07.2017 at 02.30 P.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM